

CENTRAL ADMINISTRATIVE TRIBUNAL,  
JAIPUR BENCH, JAIPUR

ORIGINAL APPLICATION NO. 291/00431/2015

DATE OF ORDER: 11.12.2015

**CORAM**

**HON'BLE MR. JUSTICE HARUN-UL-RASHID, JUDICIAL MEMBER  
HON'BLE MS. MEENAKSHI HOOJA, ADMINISTRATIVE MEMBER**

V.S. Bohara S/o late Shri Satya Narayan Bohra, age around 59 years, R/o D-691, Malviya Nagar, Jaipur, presently working as Chief Conservator of Forests, Wild Life, Govt. of Rajasthan, Aranya Bhawan, Jaipur.

...Applicant  
Mr. C.B. Sharma, counsel for applicant.

**VERSUS**

1. Union of India through 'Secretary to the Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi - 110003.
2. Union Public Service Commission through its Secretary, Dholpur House, Shahjahan Road, New Delhi.
3. The State of Rajasthan through Chief Secretary, Govt. Secretariat, Jaipur.
4. The Principal Secretary, Department of Personnel, Govt. of Rajasthan, Jaipur.
5. Additional Chief Secretary, Department of Forest and Environment, Van Bhawan, Jaipur.
6. Shri Jaswant Singh Nathawat, retired as DCF, R/o 53 B, Shakti Nagar, 3<sup>rd</sup> Lane, Paota Road, Jodhpur.
7. Shri R.S. Shekhawat, Chief Conservator of Forests and Field Director, Sariska Tiger Project, Alwar (Rajasthan).

...Respondents

Mr. S.S. Sharma, counsel for respondent no. 1.  
Mr. Mukesh Agarwal, counsel for respondent no. 2.  
Mr. V.D. Sharma, counsel for respondent nos. 3 to 5.  
None present for respondent nos. 6 & 7.

**ORDER  
PER MR. JUSTICE HARUN-UL-RASHID, JUDICIAL MEMBER**

The Original Application is filed seeking to quash Annexure A/1 order dated 07.07.2015 and for a direction directing the respondents to convene a review selection board for promotion to IFS cadre on the basis of revised seniority lists of RFS dated 12.12.2014 (Annexure A/15 and A/16, respectively) and further to grant promotion to the applicant in IFS cadre from the year

1995 and also grant seniority as per the length of service in the RFS with all consequential benefits including arrears of pay and allowances and for other ancillary reliefs.

2. When the matter was taken up for consideration today, learned counsel for the applicant brought the notice of the Tribunal to the letter dated 27<sup>th</sup> November, 2015 issued by the Under Secretary (AIS), Union Public Service Commission, New Delhi to the Chief Secretary, Government of Rajasthan, Jaipur whereby it has been informed that the Review Selection Committee Meeting to review the Select Lists from 1994-95 to 2011 for promotion to IFS of Rajasthan Cadre in pursuance of direction dated 07.04.2015 of Hon'ble Supreme Court in SLP (C) No. 5079-5083/2015 arising out of order dated 29.03.2013 of the Hon'ble High Court of Rajasthan in DB CWP No. 703/1996 filed by Shri Bhera Ram will be held on 18<sup>th</sup> December, 2015 in the office of Union Public Service Commission, New Delhi. The said communication dated 27<sup>th</sup> November 2015 is produced along with MA No. 291/00448/2015.

3. In the light of the said letter dated 27<sup>th</sup> November, 2015, we dispose of the Original Application directing the respondents to consider the case of the applicant in the Review Selection Committee Meeting scheduled to be held on 18<sup>th</sup> December, 2015. The consequential orders shall be passed by the respondents.

4. The Original Application is disposed of accordingly. There shall be no order as to costs.



(MS. MEENAKSHI HOOJA)  
ADMINISTRATIVE MEMBER



(JUSTICE HARUN-UL-RASHID)  
JUDICIAL MEMBER